

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No.382 of 2018  
In  
CP(IB) No.130/Chd/HP/2018**

**Under Section 10 of the  
Insolvency and Bankruptcy  
Code, 2016**

**In the matter of:-**

Bhagat Ram Motor Ways Pvt. Ltd.

...Petitioner-Corporate Debtor

Present: Mr. Ashok Malik with Mr. Nitin Kant Setia, Advocate, for the Petitioner  
Mr. Puneet Jain, Advocate , for Mr. Rakesh Gupta, Advocate, for State Bank of India- Financial Creditor  
Mr. Arun Verma, Authorized Representative of Central Bank of India  
Mr. Rahul Katoch, Advocate for Daimler Services India Ltd. and HDB Financial Services Ltd.- Financial Creditors

Having heard the learned counsel for the petitioner, we find that the petitioner has not given the particulars of the security held in Column No.5 of Part III of Form 6. It is noticed that in the amended application in Form 6, filed vide CA No.320 of 2018, reference is made in the amended index (Annexure VI-B), about details of the properties against which the claim of the corporate debtor are secured, being filed at Page 137 of the original petition. This page is blank, except that it refers to Annexure I (A) and Annexure I (C). Annexure I (A) pertains to details of the vehicles for which the charge was created and Annexure I (C) is the demand notice under Section 13(2) of the SARFAESI Act, 2002, served by the bank. We find the application incomplete. The petitioner is afforded an opportunity to give all the details, required in the application in Form 6. List the matter on 11.10.2018. The amended form giving complete particulars be filed at least 5 days before the date fixed.

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In compliance with the previous order, the petitioner has filed the affidavit vide Diary No.3380 dated 06.09.2018 along with copy of the EOGM passed by the petitioner-bank on 07.04.2018, copy of which has been supplied to learned counsel for the financial creditor, the document be taken on record. Therefore, CA No.382 of 2018 stands disposed of.

Sd/-  
(Justice R.P. Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R.Sethi)  
Member (Technical)

September 13, 2018  
Mohit Kumar